

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : R Aruna
Vs
Indian Bank

MAIN PETITION NUMBER : CP(IB)/19/CHE/2024

(IA/MA) APPLICATION NUMBERS

IA(IBC)/714(CHE)/2024

ORDER

Present: Ld. Counsel Ms. Akhila for the Petitioner.

Shri. Sudhir G S, IRP in person.

Ld. Counsel Shri. Pravin Kumar for the Respondent.

Reply filed vide SR. No. 2074 dated 26.04.2024.

List the petition for hearing on **01.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)